

Central Administrative Tribunal Principal Bench, New Delhi

MA No.1477/2021 O.A. No.2857/2015

This the 29th day of June, 2021

(Through Video Conferencing)

Hon'ble Mr. A.K. Bishnoi, Member (A) Hon'ble Mr. R.N. Singh, Member (J)

Shri Hukam Chand Meena
Aged about 49 years
S/o Shri Moti Lal Meena
R/o GA-28, 29, Flat No.T-2
C.R.P. Apartment
Pul Prahaladpur,
New Delhi – 110 044.
(Working as Assistant Director) ... Applicant

(Through Advocate: Shri S.K. Gupta)

Versus

Union of India through

1. Secretary

Department of Higher Education Ministry of Human Resources & Development Shastri Bhawan New Delhi – 110 001.

2. Director

Central Hindi Directorate Ministry of Human Resources & Development West Block No.7, R. K. Puram New Delhi – 110 066.

3. Secretary

Department of Personnel & Training North Block, New Delhi.

Smt. Medha Patwardhan
 Presently working as Asstt. Director
 C/o Director
 Central Hindi Directorate
 Ministry of Human Resources & Development
 West Block No.7, R. K. Puram
 New Delhi – 110 066.



5. Smt. Sharda Yadav
Presently working as Asstt. Director
C/o Director
Central Hindi Directorate
Ministry of Human Resources & Development
West Block No.7, R.K. Puram
New Delhi -110 066. Respondents

(Through Advocate: Shri Rajnish Prasad and Shri Rajesh Srivastava)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

MA No.1477/2021

Shri S.K. Gupta, learned counsel appearing for the applicant submits that the present MA has been filed by the applicant seeking withdrawal of the present OA as the grievance of the applicant is stated to have already redressed by the respondents during the pendency of the OA. Permission is granted. OA stands dismissed as withdrawn. The aforesaid MA also stands disposed of, accordingly. No costs.

(R.N. Singh) Member (J) (A. K. Bishnoi) Member (A)

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